

Physical Court on 26-09-2020

District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Vidya Prakash

Additional Sessions Judge

Criminal Cause List Dated 26-09-2020 Total Cases:54

I Session - 10:30 AM to 12:30 PM
(Sr. No. 01 to 26)

II Session - 02:00 PM to 3:30 PM

Sr. No. 27 to 46
FIR/PS

850 to 54

S.No.	Case Type	Old Case No.	Case No.	Title	
Misc./ Appearance					
1	Ct. Cases	791/2014	324602/2016	TATA POWER DELHI DISTRIBUTION LIMITED Vs. RAMDHIR	/0 (Timar Pur)
2	Ct. Cases	834/2014	326526/2016	BSES RAJDHANI POWER LTD Vs. SURAJ ANR.	/0 (Tilak Nagar)
3	Ct. Cases	101/2015	324615/2016	TATA POWER DELHI DISTRIBUTION LTDE. Vs. DAYAWANTI	/0
4	Ct. Cases	291/2015	323930/2016	BSES RAJDHANI POWER LTD. Vs. PRADEEP ANR.	/0 (Nangloi)
5	Ct. Cases	704/2015	325316/2016	BSES RAJDHANI POWER LTD. Vs. SAMEER KHAN	/0
6	Ct. Cases	2140/2016	322543/2016	BSES RAJDHANI POWER LTD. Vs. PAMMI LAMA	/0
7	Ct. Cases		327535/2016	BSES YAMUNA POWER LTD. Vs. JAI BHAGWAN	/0
Misc. cases/purpose					
8	Ct. Cases		328600/2016	BSES RAJDHANI POWER LTD. Vs. RAHUL	/0 (Nangloi)
9	Ct. Cases		328891/2016	BSES RAJDHANI POWER LTD. Vs. PARVEEN KUMAR	/0
10	Ct. Cases		328898/2016	BSES RAJDHANI POWER LTD. Vs. LAHA JI	/0 (Punjabi Bagh)
Misc./ Appearance					
11	Ct. Cases		79/2017	BSES RAJDHANI POWER LTD. Vs. AAKASH AND ANR	/0
Misc. cases/purpose					
12	Ct. Cases		397/2017	BSES RAJDHANI POWER LTD. Vs. JAI NARAIN AND ANR.	/0
13	Ct. Cases		398/2017	BSES RAJDHANI POWER LTD. Vs. VINOD	/0
14	Ct. Cases		399/2017	BSES RAJDHANI POWER LTD. Vs. HARVANS AND ANR.	/0
Misc./ Appearance					
15	Ct. Cases		998/2017	BSES YAMUNA POWER LTD. Vs. LALI	/0
Misc. cases/purpose					
16	Ct. Cases		1070/2017	BSES YAMUNA POWER LTD. Vs. MOHD. SHAKIR	/0
Misc./ Appearance					
17	SC		195/2018	STATE Vs. SUNDAR AND ANR.	352 /2017 (Nangloi)
18	SC		223/2018	STATE Vs. MOHD NAIM	105 /2016 (Lahori Gate)
19	SC		398/2018	STATE Vs. MOHSIN	194 /2017 (Sadar Bazar)
20	SC		793/2018	STATE Vs. SUNIL SINGH	548 /2015 (Mundka)
Misc. cases/purpose					
21	Ct. Cases		1075/2018	BSES RAJDHANI POWER LTD. Vs. KIRAN AND ANR	/0
22	Ct. Cases		1076/2018	BSES RAJDHANI POWER LTD. Vs. USHA	/0
Misc./ Appearance					
23	SC		26/2019	STATE Vs. KAUSHAL @ PAPPI	555 /2016 (Anand Parbat)
24	SC		37/2019	STATE Vs. UNKNOWN	343 /2017 (I.P. Estate)
25	Ct. Cases		157/2019	BSES RAJDHANI POWER LTD. Vs. KULDEEP SINGH	/0
26	Ct. Cases		191/2019	BSES RAJDHANI POWER LTD. Vs. JONY AND ORS.	/0

Ist Session 10:30 Am to 12:30 PM.

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
27	SC		283/2019	STATE Vs. MAHENDER PAL SINGH	213 /2017 (Sadar Bazar)
28	SC		337/2019	STATE Vs. SANJEEV KUMAR	431 /2017 (Kashmere Gate)
29	SC		365/2019	STATE Vs. MOHD ANISH HASAN	227 /2017 (Chandni Mahal)
30	SC		369/2019	STATE Vs. AMAN KANT	195 /2017 (Sadar Bazar)
31	SC		384/2019	STATE Vs. MEENA	281 /2018 (Ranjit Nagar)
32	Ct. Cases		714/2019	BSES RAJDHANI POWER LTD. Vs. ANIL KUMAR AND ANR	/0 (Mundka)
33	Ct. Cases		717/2019	BSES RAJDHANI POWER LTD. Vs. TRILOK SINGH	/0 ()
34	Ct. Cases		721/2019	BSES RAJDHANI POWER LTD. Vs. SURESH	/0 (Khyala)
35	Ct. Cases		722/2019	BSES RAJDHANI POWER LTD. Vs. SEEMA	/0 (Khyala)
36	Ct. Cases		725/2019	BSES RAJDHANI POWER LTD. Vs. SANTOSH	/0 (Punjabi Bagh)
37	Ct. Cases		726/2019	BSES RAJDHANI POWER LTD. Vs. MANISH AND ANR	/0 (Punjabi Bagh)
38	Ct. Cases		727/2019	BSES RAJDHANI POWER LTD. Vs. CHANDER PARKASH	/0 ()
39	Ct. Cases		728/2019	BSES RAJDHANI POWER LTD. Vs. KAJAL	/0 ()
40	Ct. Cases		729/2019	BSES RAJDHANI POWER LTD. Vs. SAVITA AND ANR	/0 (Mundka)
41	SC		732/2019	STATE Vs. KUNAL KHANNA	542 /2016 (Punjabi Bagh)
42	SC		900/2019	STATE Vs. SANTOSH	510 /2018 (Nangloi)
43	SC		905/2019	STATE Vs. KRISHAN KUMAR	146 /2019 (Nangloi)
44	SC		909/2019	STATE Vs. VIMLA	332 /2019 (Punjabi Bagh)
45	SC		916/2019	STATE Vs. AZAZ @ AZAZUDDIN	335 /2018 (Kamla Market)
46	SC		944/2019	STATE Vs. BANTY	30 /2019 (Kashmere Gate)
For Bail					
47	Bail Matters		914/2020	STATE Vs. SHAKIR	0084 /2019 (I.P. Estate)
48	Bail Matters		1170/2020	STATE Vs. MAHAMMAD ANIS @ ZEESHAN	208 /2019 (Kamla Market)
49	Bail Matters		1234/2020	STATE Vs. POOJA	300 /2020 (Sarai Rohilla)
Prosecution Evidence					
50	SC	5/2014	28375/2016	STATE Vs. NARENDER KUMAR ANR	71 /2012 (DBG Road)
51	Ct. Cases		328337/2016	BSES YAMUNA POWER LTD. Vs. TANVEER AND ANR.	/ ()
Misc. Arguments					
52	Ct. Cases	859/2013	323439/2016	BSES RAJDHANI POWER LTD. Vs. INDCARE KARMA ORS.	/ ()
53	SC		302/2017	STATE Vs. Bharat Heavy Electrical Ltd.	390 /2005 (I.P. Estate)
Consideration					
54	Ct. Cases		455/2020	BSES RAJDHANI POWER LTD. Vs. KALAWATI	/0 ()

02:00 PM to 3:30 PM
Second Session.

IIIrd Session